



CENTRAL ELECTRICITY REGULATORY COMMISSION

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सत्यमेव जयते

Petition No. 130/TL/2023

Dated: 6.7.2023

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 and 15 of the Electricity Act, 2003 (the Act) has been made by ERWR Power Transmission Limited, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016 to establish Inter-State Transmission System for "Inter-regional ER-WR Interconnection" on Build, Own, OPERATE and transfer basis (hereinafter referred to as "the Project") consisting of the following elements:

S. No.	Name of the Transmission Element	Scheduled COD in months from Effective Date	Element(s) which are pre-required for declaring the commercial operation (COD) of the respective Element
1.	Jeypore - Jagdalpur 400 kV D/c line (Quad ACSR/AAAC/AL59 Moose equivalent)	24 months from the date of SPV transfer or September, 2024, whichever is later	Elements marked at Sl. No. 1, 2 & 3 are required to be commissioned simultaneously as their utilization is dependent on the commissioning of each other.
2.	400 kV GIS line bays at 400/220 kV Jeypore (POWERGRID) S/s)-2 Nos		
3.	400 kV line bays at Jagdalpur (CSPTCL) S/s-2 Nos		

Note:

- POWERGRID to provide space for 2 no. of 400 kV line bays at Jeypore 400 kV substation for termination of Jeypore-Jagdalpur 400kV D/C line (Quad ACSR/AAAC/AL59 Moose equivalent).
 - CSPTCL to provide space for 2 no. of 400 kV line bays at Jagdalpur 400 kV substation for termination of Jeypore-Jagdalpur 400kV D/C line (Quad ACSR/AAAC/AL59 Moose equivalent).
 - The line lengths mentioned above are approximate as the exact length shall be obtained after the detailed survey.
 - The schedule of implementation would be 24 months from the date of SPV Transfer or September 2024, whichever is later.
- The applicant has been selected as the Transmission Service Provider with the lowest levelized transmission charges of ₹290.07 million on the basis of the competitive bidding carried out by REC Power Development and Consultancy Limited (RECPDCL), in accordance with the Guidelines issued by the Central Government under Section 63 of the Act.
 - The Central Transmission Utility of India Limited vide its letter dated 1.5.2023 has recommended for the grant of transmission licence to the applicant to establish the proposed transmission system.
 - Based on material available on record, the Commission has, vide order dated 5.7.2023 in Petition No. 130/TL/2023, proposed to issue transmission licence to the applicant for establishing the transmission system as noted in para 1 above.
 - A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of inter-State transmission licence to ERWR Power Transmission Limited, (Now known as POWERGRID ERWR Power Transmission Limited before the Commission can be accessed at the website www.powergrid.in/subsidiaries or inspected by any person in the Commission's office by following the laid down procedure.
 - Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant transmission licence to the applicant, as aforesaid, be sent to the undersigned by **19.7.2023** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
 - The application shall be taken up for further hearing by the Commission on **21.7.2023**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary